

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2690
TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)**

PELICAN SIGNALING SYSTEM

2690. SHRI ARJUN LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has introduced Pelican Signaling System in the National Capital Territory of Delhi;**
- (b) if so, the details thereof and the salient features of the said system;**
- (c) the details of agencies involved in installing the said system;**
- (d) the steps taken to check theft and misuse of the signals;**
- (e) whether the Government proposes to introduce the said system in other States; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): Yes, Madam. Delhi Police has installed Pelican Signals at 39 locations in the NCT of Delhi to facilitate the pedestrians to cross the road safely. In this Signaling System, the pedestrian green light is activated once a request is registered by pedestrians to cross the road by pressing Push button in the Pedestrian Control Panel.

(c): Delhi Police has engaged a private agency for installation of Pelican Signals in the NCT of Delhi.

(d): Delhi Police has reported that no such incident of theft of Traffic Signals has been reported but incidents of misuse of Pelican Signals have been occasionally noticed by the area traffic officers. To prevent the misuse of Pelican Signals, following measures have been initiated by the Traffic Unit of Delhi Police:

- ❖ Spreading awareness about the operation of Pelican Signals.**
- ❖ Proper deployment of traffic staff at selected signals where repetitive misuse is found.**

(e) & (f): As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State Subjects and, as such, the primary responsibility of policing lies with the State Governments / Union Territory Administrations.
